

the sick mills in the State of West Bengal ; and

(b) if so, the steps taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). In December, 1968, Government of West Bengal was advised to set up a State Textile Corporation with a view to tackling the problem of sick textile mills in the State. The State Government intend to set up the proposed State Textile Corporation but they have not so far been able to arrange for the finances, required for the purpose.

Applications for age alteration by Judges of High Courts

4844. SHRI S. N. MISRA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4602 on the 19th December, 1969 and state :

(a) how many High Court Judges and from which High Courts, had applied during 1970 to get their ages altered ;

(b) whether any enquiry was made in respect of each of such alteration of ages ;

(c) if so, in what form ;

(d) the names of those applicants and the High Courts concerned ; and

(e) in which cases the alteration of age has been accepted ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) One from the Rajasthan High Court.

(b) and (c). The Judge has been requested to furnish documentary evidence in support of his claim. On receipt of such evidence a decision will be taken by the President in consultation with the Chief Justice of India as required under Article 217(3) of the Constitution.

(d) Shri Justice Lehar Singh Mehta of the Rajasthan High Court.

(e) As stated in reply to (b) and (c) the matter is still under consideration.

Steamer Accommodation for the Coir Experts

4845. SHRI MANGALATHUMADAM : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether he has received any representation regarding difficulties experienced by the exporters of coir yarn and coir goods in getting Steamer accommodation ; and

(b) if so, what action has been taken to relieve the difficulties ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) and (b). Exporters of Coir products were experiencing difficulties in obtaining shipping space for U. K. and Iraq. The Shipping Lines have since announced their sailing for Iraq and U.K. ports.

Report of Committee of Governors to lay down Norms for Governors

4846. SHRI SRADHAKAR SUPAKAR : SHRI DHANDAPANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Committee of five Governors, which was set up during the Governors' Conference in November last, about the norms of Governors, has submitted its report ; and

(b) whether the Committee has made any definite recommendations about the dismissal and formation of Ministries ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) Not yet, Sir.

(b) Does not arise.